

in India for the period July, 1974 to June, 1975, under clause (2) of article 350B of the Constitution.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-2727/78.]

#### NOTIFICATION UNDER INDIAN RAILWAYS ACT

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy of the Railways (Warehousing and Wharfage) Amendment Rules, 1978, (Hindi and English versions) published in Notification No. S.O. 2356 in Gazette of India dated the 19th August, 1978, issue under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT-2728/78].

#### NOTIFICATIONS UNDER COINAGE ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table:—

(1) A copy of the Coinage (Weight and Remedy of Coins of Rupees Fifty and Ten and Paise Ten and Five Coined for Food and Shelter For All) Rules, 1978 (Hindi and English versions) published in Notification No. S.O. 2176 in Gazette of India dated the 29th July, 1978, under sub-section (3) of section 21 of the Coinage Act, 1906.

(2) A copy of Notification No. S.O. 2179 (Hindi and English versions) published in Gazette of India dated the 29th July, 1978, prescribing that coins of certain denominations shall also be coined at the Mint, issued under section 6 of the Coinage Act, 1906. [Placed in Library. See No. LT-2729/78].

#### COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

##### MINUTES

SHRIMATI BIBHA GHOSH GO-SWAMI (Nabadwip): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 3rd and 22nd August, 1978.

1310 hrs.

#### PUBLIC ACCOUNTS COMMITTEE EIGHTY-SEVENTH REPORT

SHRI P. V. NARASIMHA RAO (Hanamkonda): Sir, I beg to present the Eighty-seventh Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Railways), (Posts and Telegraphs) and (Defence Services), for the year 1976-77 and Action Taken by Government on the recommendations of the Public Accounts Committee contained in their Thirty-eighth Report relating to Excesses over Voted Grants and Charged Appropriations as disclosed in the Appropriation Accounts (Railways), (Posts and Telegraphs) and (Defence Services) for the year 1975-76.

#### ESTIMATES COMMITTEE

##### TWENTY-FIRST REPORT AND MINUTES

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): Sir, I beg to present the following Report and Minutes of the Estimates Committee:—

(1) Twenty-first Report on the Ministry of Railways—Demands for Grants (Railways)—Restructuring of form and contents.

(2) Minutes of Sittings of Committee relating to the above Report.